

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/316/ (IB)/2017
NAME OF THE PETITIONER(S) : CK ABRAHAM
NAME OF THE RESPONDENT(S) : INTEGRATED FINANCE CO. LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | | |
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| 1. | V. P. Raman M. S. Seshadri | Counsel to respondent | Seshadri H.S. |
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ORDER

The matter is called. No representation for the petitioner. Counsel for the respondent present. Registry is directed to issue notice to the petitioner. However, in any event, a last and final opportunity is provided to the petitioner for causing appearance in the matter failing which the appropriate orders shall be passed. Put up on **24.07.2017 at 02.30 P.M.**

Hunn
(Ch. Md. Sharief Tariq)
Member (Judicial)

Up
(K. Anantha Padmanabha Swamy)
Member (Judicial)